

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3723
ANSWERED ON:17.12.2012
PROMOTION OF FOREST PRODUCES
Pandey Saroj

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has formulated any action plan to promote forest produces and to develop their collection and distribution system in newly created States such as Chhattisgarh and Jharkhand;
- (b) if so, the total financial allocation made for these States under this plan during the last three years, State-wise;
- (c) if not, whether the Government proposes to make any such plan as may promote economic development of tribal persons living in these areas; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) The Ministry of Tribal Affairs (MoTA) deals with the Central Sector Scheme 'Grants-in-Aid to STDCCs etc for MFP Operations' which was launched during 1992-93. Under this scheme, MoTA extends Grants-in-Aid to the State Tribal Development Cooperative Corporations (STDCCs)/Forest Development Corporations (FDCs) etc. through their respective State Governments for :-

- (i) increasing the quantum of MFP handled by setting off operational losses, if need be;
- (ii) strengthening the share capital base of the Corporation for undertaking MFP operations thereby increasing the quantum of MFP presently handled;
- (iii) setting up of scientific ware housing facilities, wherever necessary;
- (iv) establishing processing industries for value addition with the objective of ensuring maximum returns on the MFPs for the tribals;
- (v) giving consumption loans to the tribals; and
- (vi) supplementing Research and Development (R&D) efforts.

The details of funds allocated state-wise under the above scheme for the last three years is as follows:-

(Rs. In lakhs)

Sl.No.	State	2009-10	2010-11	2011-12
1.	Andhra Pradesh	158.00	158.00	194.00
2.	Assam	65.00		
3.	Chhattisgarh	87.00	200.00	

4. Gujarat 146.00 130.00 150.00

5. Himachal Pradesh 5.00 35.00 10.00

6. Kerala 7.00 58.00 14.00

7. Madhya Pradesh 312.00 472.00

8. Maharashtra 168.00 234.00 330.72

9. Meghalaya 39.00 92.00 77.00

10. Orissa 219.00 225.00 315.00

11. Rajasthan 42.00 29.28

12. Tripura 20.00 71.00 38.00

13. West Bengal 86.00 145.00 170.00

Total 1000.00 1500.00 2000.00